



தொழிலாளர் வருங்கால வைப்பு நிதி நிறுவனம்
कर्मचारी भविष्य निधि संगठन
EMPLOYEES' PROVIDENT FUND ORGANISATION
(Ministry of Labour & Employment, Government of India)
DISTRICT OFFICE, AKM COMPLEX, OLD
VIRUDHUNAGAR ROAD,
SIVAKASI - 626 189



Phone No: 04562-275582

E-mail Id: do.sivakasi@epfindia.gov.in

INSPECTION REPORT - PART II

No.MDU/MDU/DO/SVK/24350/2022

Date: 23.11.2022

To

M/s Vijai Spinners Rajapalayam
18 A Pugazhendhi Road
Cotton Market
Rajapalayam - 626117

Sir,


On my inspection of your company on 02/11/2022, the following mistakes and omissions were noticed.

1. Based on the records produced during the inspection, the dues statement is prepared for the period from Apr 2021 to Oct 2022. *for non-enrolled employees as per wages statement obtained from you.*
2. You are advised to remit the following dues as per the account mentioned below for the period from Apr 2021 to Oct 2022 :

AC NO 1 EE	AC NO 1 ER	AC NO 10 ER	AC NO 2 ER	AC NO 21 ER	AC NO 22 ER	TOTAL (Rs)
33,97,678/-	10,39,122/-	23,58,556/-	1,84,042/-	1,41,571/-	0	71,20,969/-

3. E- Nomination Online for all eligible (Provident Fund) and declaration of Family (Employees' Pension Fund) not obtained from your employees admitted to the fund and sent to the Regional Provident Fund Commissioner. [Para 36 (2) (a)] were not filed.
4. KYC of Bank details, Mob No.s and PAN apart from Aadhar seeding shall be completed for all eligible employees without fail.
5. I also request you to make the above Payment of Rs 71,20,969/- through online within a week of receipt of this communication and submit the copies of ECR return.

6. Please remit the contributions and administrative charges, submit revised online returns and statements to the REGIONAL PROVIDENT FUND COMMISSIONER, MADURAI, set right the omissions, maintain the registers and intimate me within ten days of receipt of this notice the fact of having done so under copy to the ASSISTANT PF COMMISSIONER, SIVAKASI.



(K. KANNATHASAN)
ENFORCEMENT OFFICER
DISTRICT OFFICE SIVAKASI

Encl : As above

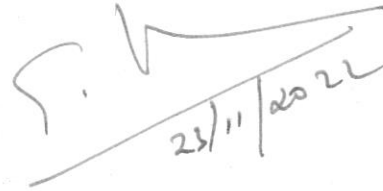
Copy to

1. Shri G Sundaresan - For kind information and further action
APFC, District Office, Sivakasi

2. PDC section, DO Sivakasi

3. Shri A. Arumugam (Liquidator)
Registered Insolvency Professional
No. 1/56, Market Road, Kelambakkam
Chennai - 603 103

// Certified copy //



23/11/2022

जी.सुन्दरेसन / G. SUNDARESAN
सहायक भ.नि. आयुक्त
Assistant P.F. Commissioner
जिला कार्यालय, शिवकाशी
DISTRICT OFFICE, SIVAKASI

Dues statement

Annexure-C

(E.P.F. 12 A DETAILS)

VIJAI SPINNERS (RJPM) PRIVATE LIMITED

MD/MDU/24350

Statutory rate of Contribution: 12%

MONTH	Total Wages on which contributions are payable	Account No.1		A/c No.2	A/c. No.10	A/c No.21	A/c No.22	TOTAL
		Recovered from workers	Payable by the employer	EPF Admn. Charges	EPS Pension Fund	EDLI Contn. Payable by the employer	EDLI Admn. Charges	
Apr-21	1015946	121914	37286	6604	84628	5080	0	255512
May-21	1113519	133622	40866	7238	92756	5568	0	280050
Jun-21	1491361	178963	54733	9694	124230	7457	0	375077
Jul-21	1647683	197722	60470	10710	137252	8238	0	414392
Aug-21	1693658	203239	62157	11009	141082	8468	0	425955
Sep-21	1510932	181312	55451	9821	125861	7555	0	380000
Oct-21	846989	101639	31085	5505	70554	4235	0	213018
Nov-21	1493466	179216	54810	9708	124406	7467	0	375607
Dec-21	1014393	121727	37228	6594	84499	5072	0	255120
Jan-22	1248931	149872	45836	8118	104036	6245	0	314107
Feb-22	1685739	202289	61867	10957	140422	8429	0	423964
Mar-22	1738626	208635	63807	11301	144828	8693	0	437264
Apr-22	1827162	219259	67056	11877	152203	9136	0	459531
May-22	1675817	201098	61502	10893	139596	8379	0	421468
Jun-22	1518608	182233	55733	9871	126500	7593	0	381930
Jul-22	1827415	219290	67066	11878	152224	9137	0	459595
Aug-22	1867827	224139	68549	12141	155590	9339	0	469758
Sep-22	1856800	222816	68145	12069	154671	9284	0	466985
Oct-22	1239109	148693	45475	8054	103218	6196	0	311636
Total	28313981	3397678	1039122	184042	2358556	141571	0	7120969

// Certified copy //

[Signature]
22/11/22

जी.सुन्दरसन / G. SUNDARESAN
सहायक भ.नि. आयुक्त
Assistant P.F. Commissioner
जिला कार्यालय, शिवकाशी
DISTRICT OFFICE, SIVKASHI

[Signature]
K. Kannathasan
(K. Kannathasan)
Enforcement Officer
District Office, Sivkashi



தொழிலாளர் வருங்கால வைப்பு நிதி நிறுவனம்

कर्मचारी भविष्य निधि संगठन

EMPLOYEES' PROVIDENT FUND ORGANISATION

(Ministry of Labour & Employment, Government of India)

DISTRICT OFFICE, AKM COMPLEX, OLD VIRUDHUNAGAR ROAD,

SIVAKASI, MADURAI REGION - 626 189



Phone No: 04562-275582

E-mail Id: do.sivakasi@epfindia.gov.in

**SCHEDULE II
FORM C**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

Date: 23-11-2022

To

Shri. Arumugam Arumugam
Liquidator (M/s. Vijai Spinners (RJPM) Pvt Ltd)
1/56, Market Road, Devi Stores
1st Floor, Kelambakkam, OMR
Chennai- 603 103

From

The Assistant PF Commissioner,
Employee's Provident Fund Organisation
District Office, AKM Complex. Old Virudhunagar Road
Sivakasi - 626 189

Subject: Submission of proof of claim in respect of the liquidation of
M/s Vijai Spinners (RJPM) Private Ltd. 18A, Pugazhendhi Road, Cotton
Market, Rajapalayam, Virudhunagar Dist - 626 117 (PF Code
MD/MDU/24350) under the Insolvency and Bankruptcy Code, 2016.

Ref: : IA/IBC/485/CHE/2022 in CP (IB)/988/(CHE)/2018 before NCLT,
Chennai issued Liquidation order dated 19-09-2022.

Sir,

The Assistant PF Commissioner, Employees' Provident Fund Organisation, District
Office, Sivakasi, Madurai Region, hereby submits this proof of claim in respect of M/s Vijai
Spinners (RJPM) Private Ltd. 18A, Pugazhendhi Road, Cotton Market, Rajapalayam,
Virudhunagar Dist - 626 117. The details for the same are set out below.

1	NAME OF OPERATIONAL CREDITOR	THE ASSISTANT PF COMMISSIONER EMPLOYEES' PROVIDENT FUND ORGANISATION, DISTRICT OFFICE, AKM COMPLEX, OLD VIRUDHUNAGAR ROAD, SIVAKASI -626 189		
2	IDENTIFICATION NUMBER OF THE OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Central Board of Trustees, (A Body corporate) constituted under Section 5A of the EPF & MP Act 1952.		
3	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	EMPLOYEES' PROVIDENT FUND ORGANISATION, DISTRICT OFFICE, AKM COMPLEX, OLD VIRUDHUNAGAR ROAD, SIVAKASI -626 189. Phone No. 04562-275582, EMAIL: do.sivakasi@epfindia.gov.in		
4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT INSOLVENCY COMMENCEMENT DATE)	S.No.	Nature of dues	Period of default Amount in Rs.
		1	Contributions under Section 6, 6A and 6C of the Act (Non enrolled employees)	04/2021 to 10/2022 7120969.00
		2	Accrued Damages Payable under Section 14B of the Act as on 23-11-2022 arising out of Ser No 1.	04/2021 to 10/2022 1217996.00
		3	Accrued Interest Payable under Section 7Q of the Act as on 23-11-2022 arising out of Ser No 1.	04/2021 to 10/2022 620919.00
		Total		Rs. 8959884.00

5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	S.No. 1 ... Enforcement Officer's Part II Inspection Report dated 23-11-2022 alongwith monthwise dues report. S.No. 2 & 3,, Calculation sheet of Accrued damages & Interest
6	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS.	NIL
7	DETAILS OF HOW AND WHEN DEBT INCURRED	The establishment defaulted/belatedly remitted the remittances of statutory Provident Fund dues (Non enrolled employees)
8	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM.	NIL
9	DETAILS OF A) ANY SECURITY HELD THE VALUE OF SECURITY AND ITS DATE OR B) ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS.	NIL
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Bank Account Name : EPF Account No 1 Bank Account No.: 00000010828604781 IFSC No. : SBIN0000869 Bank & Branch : State Bank of India Main Branch, Madurai
11	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR.	S.No. 1 ... Enforcement Officer's Part II Inspection Report dated 23-11-2022 alongwith monthwise dues report. S.No. 2 & 3,, Calculation sheet of Accrued damages & Interest
Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of an operational creditor)		
Name in BLOCK LETTERS: G. SUNDARESAN		
Position with or in relation to creditor ASSISTANT PF COMMISSIONER,		
Address of person signing EMPLOYEES' PROVIDENT FUND ORGANISATION, DISTRICT OFFICE, AKM COMPLEX, OLD VIRUDHUNAGAR ROAD, SIVAKASI -626 189.		

*PAN No, passport, ADHAAR or the identity card issued by the Election Commission of India.

DECLARATION

I, G. SUNDARESAN, currently working at Employees' Provident Fund Organisation, District Office, AKM Complex, Old Virudhunagar Road, Sivakasi - 626 189 do solemnly affirm and stat as follows:

- The above named corporate debtor was, at Liquidation commencement date, that is, the 19th day of September 2022 actually indebted to me in the sum of **Rs. 89,59,884/-** for statutory EPF dues.
- In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: (1) Enforcement Officer's Part II Inspection Report dated 23-11-2022 alongwith monthwise dues report, 2. Calculation sheet of Accrued damages & Interest
- The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
- In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any a manner of satisfaction or security whatsoever, save and except the following :
(please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim)

(No mutual credit)

5. Further I reserve my right to file supplementary claim if any outstanding dues.

Date : 23.11.2022.
Place: Sivakasi

जी.सुन्दरसन / G. SUNDARESAN
सहायक भ.नि. आयुक्त
Assistant P.F. Commissioner
Signature of the claimant
जिला कार्यालय, शिवकाशी
DISTRICT OFFICE, SIVAKASI

VERIFICATION

I, G. SUNDARESAN, the claimant herein above, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material has been concealed there from.

Verified at Sivakasi on this 23rd day of November 2022.

Signature of the claimant

EMPLOYEES PROVIDENT FUND ORGANISATION

DIST OFFICE SIVAKASI

Check list of Annexure -I Entry Details

PLS ENTER PERIOD HERE

04/2021 to 10/2022

EST CODE 24350

Est Name

M/s VIJAI SPINNERS (RJPM) Pvt Ltd

EMPLOYEES PROVIDENT FUND ORGANISATION

DIST OFFICE SIVAKASI

STATEMENT OF CALCULATION OF PENAL DAMAGES

M/s VIJAI SPINNERS (RJPM) Pvt Ltd

EMPLOYEES PROVIDENT FUND ORGANISATION

DIST OFFICE SIVAKASI

STATEMENT OF CALCULATION OF PENAL INTEREST

M/s VIJAI SPINNERS (RJPM) Pvt Ltd

S.No	month & year	AC1	AC2	AC10	AC21	AC22	Date of remittance	Due Date	Penal Damages					Total 14B
									AC1	AC2	AC10	AC21	AC22	
1	Apr-21	159200	6604	84628	5080	0	23-11-2022	16-05-2021	60627	2515	32228	1935	0	97305
2	May-21	174488	7238	92756	5568	0	23-11-2022	15-06-2021	62863	2608	33418	2006	0	100895
3*	May-21	72368	1587	9200	1587	0	17-06-2021	15-06-2021	20	0	3	0	0	23
4	Jun-21	233696	9694	124230	7457	0	23-11-2022	16-07-2021	79233	3287	42119	2528	0	127167
5	Jul-21	258192	10710	137252	8238	0	23-11-2022	15-08-2021	82232	3411	43714	2624	0	131981
6	Aug-21	265396	11009	141082	8468	0	23-11-2022	15-09-2021	78892	3273	41938	2517	0	126620
7	Sep-21	236763	9821	125861	7555	0	23-11-2022	16-10-2021	65353	2711	34741	2085	0	104890
8	Oct-21	132724	5505	70554	4235	0	23-11-2022	15-11-2021	33908	1406	18025	1082	0	54422
9	Nov-21	234026	9708	124406	7467	0	23-11-2022	16-12-2021	54820	2274	29142	1749	0	87985
10	Dec-21	158955	6594	84499	5072	0	23-11-2022	15-01-2022	33968	1409	18057	1084	0	54519
11	Jan-22	195708	8118	104036	6245	0	23-11-2022	15-02-2022	37667	1562	20023	1202	0	60455
12	Feb-22	264156	10957	140422	8429	0	23-11-2022	18-03-2022	45232	1876	24045	1443	0	72597
13	Mar-22	272442	11301	144828	8693	0	23-11-2022	15-04-2022	41426	1718	22022	1322	0	66488
14	Apr-22	286315	11877	152203	9136	0	23-11-2022	16-05-2022	37456	1554	19911	1195	0	60117
15	May-22	262600	10893	139596	8379	0	23-11-2022	15-06-2022	17375	721	9236	554	0	27886
16	Jun-22	237966	9871	126500	7593	0	23-11-2022	16-07-2022	12713	527	6758	406	0	20404
17	Jul-22	286356	11878	152224	9137	0	23-11-2022	15-08-2022	7845	325	4171	250	0	12592
18	Aug-22	292688	12141	155590	9339	0	23-11-2022	15-09-2022	5533	230	2941	177	0	8880
19	Sep-22	290961	12069	154671	9284	0	23-11-2022	16-10-2022	1515	63	805	48	0	2431
20	Oct-22	194168	8054	103218	6196	0	23-11-2022	15-11-2022	213	9	113	7	0	342
		4509168	185629	2367756	143158	0			758892	31479	403411	24215	0	1217996

Delay Days	Interest under Section 7Q					Total 7Q
	AC1	AC2	AC10	AC21	AC22	
556	29101	1207	15470	929	0	46706
526	30174	1252	16040	963	0	48429
2	48	1	6	1	0	56
495	38032	1578	20217	1214	0	61040
465	39472	1637	20983	1259	0	63351
434	37868	1571	20130	1208	0	60777
403	31369	1301	16676	1001	0	50347
373	16276	675	8652	519	0	26122
342	26313	1092	13988	840	0	42233
312	16305	676	8668	520	0	26169
281	18080	750	9611	577	0	29018
250	21711	901	11542	693	0	34846
222	19885	825	10570	634	0	31914
191	17979	746	9558	574	0	28856
161	13900	577	7389	444	0	22309
130	10171	422	5407	325	0	16324
100	9414	391	5005	300	0	15110
69	6640	275	3530	212	0	10656
38	3635	151	1932	116	0	5834
8	511	21	271	16	0	820
	386883	16047	205644	12344	0	620919

Total 14B Amount

1217996

Total 7Q Amount

620919

0

* S.No 3 is actual remittance paid belatedly vide TRRN no.4122106007680 and other than S.No.3 are notional date of remittance vide inspection report

27/11/22
 जी.सुन्दरसन / G. SUNDARESAN
 सहायक प.नि. आयुक्त
 Assistant P.F. Commissioner
 जिला कार्यालय, शिवकासी
 DISTRICT OFFICE, SIVAKASI